

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. V. C. BARDE
COURT 50 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 29-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	BAIL APPLN CBI	100654/2020	Mr. Miten Anil Pandya Vs The Central Beureau of Investigation	
